

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO.64
TO BE ANSWERED ON 3.2.2025

NOTIFICATION OF MONUMENTS OF NATIONAL IMPORTANCE

+64. DR. MANNA LAL RAWAT:

Will the Minister of CULTURE be pleased to state:

- (a) the dates on which notifications were issued under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 along with the details thereof;
- (b) the provisions to denotify the notified monuments of national importance;
- (c) whether the Government is contemplating to denotify Devsomnath Temple, Dungarpur (Rajasthan) from the list of archaeological sites; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF CULTURE AND TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) Notifications under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 are issued since 27.09.1960 which are published in the Gazette of India. The most recent notification was published on 10.12.2024.
- (b) Section 35 of the Ancient Monument and Archaeological Sites and Remains Act, 1958 reads as: "if the Central Government is of opinion that any ancient and historical monument or archaeological site and remains declared to be of national importance by or under this Act has ceased to be of national importance, it may, by notification in the Official Gazette, declare that the ancient and historical monument or archaeological site and remains, as the case may be, has ceased to be of national importance for the purposes of this Act."
- (c) At present, there is no such proposal under consideration.
- (d) Somnath Temple at Dev Somnath, District Dungarpur (Rajasthan) is a monument of national importance, which is in good state of preservation.
